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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08.04.2019

T.A./260/1/2016

S C SAMAL
-V/S-
BHARAT SANCHAR NIGAM LTD

ITEM NO: 49

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.P.R.Barik

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the applicant. It is seen that on the last date i.e. 4.2.2019 no one was present on behalf of the applicant. Mr.P.R.Barik, learned counsel for the respondents is present.</p> <p>2. The OA is therefore dismissed for default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p data-bbox="514 1446 869 1507">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p data-bbox="1037 1446 1371 1507">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p data-bbox="514 1567 572 1596">I.Nath</p>